

(10) Ecological effects of human activities on sand-dune ecosystem of the Indian Desert (University of Jodhpur)	4,25,060
(11) Evaluation of the legards of untreated and treated textile dying and printing waste on mammals (University of Jodhpur)	1,17,600
(12) Location and sitting of industrial activity A case study of Udaipur (Sukhadia University, Udaipur)	41,350

III. Assistance to Department of Environment, Rajasthan.

(13) Preparation of report on Environment Status	1,00,000
(14) Workshops/Seminars.	75,000
(15) Publicity/Exhibits/film/slide literature, documentation	1,00,000

IV. Environmental Research Projects.

(16) To study the effects of treated effluent from zinc smelter on the adjoining fields of soil to the effluent stream—Dr. K. L. Totawat, Rajasthan College of Agriculture, Sukhadia University, Udaipur.	1,95,650
(17) Physico-chemical investigation of effluents and sludge of Jaipur City for organics trace metals and their interaction with soils—Dr. R. C. Mehrotra, Department of Chemistry, University of Rajasthan, Jaipur.	3,81,600
(18) Studies on the effects of cement dust pollution on plants—Dr. L. N. Vyas, Department of Botany, Sukhadia University, Udaipur.	1,73,500-00

[English]

U. S. Military Assistance to Pak

2559. SHRI BANWARI LAL BAIRWA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the military assistance provided by U.S.A. to Pakistan during the past five years;

(b) whether apart from USA, Pakistan had sought assistance from other countries also to strengthen her military Power; and

(c) if so, details in this regard ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) In September 1981, Pakistan accepted a U.S. military and economic aid package totalling US\$ 3.2 billion to be spread over five years. Pakistan is in the process of receiving items of military hardware which include F-16 aircraft, tanks, artillery guns, armoured personnel carriers, missiles, attack helicopters and other sophisticated equipment from USA.

(b) and (c). Besides USA, Pakistan is also known to be acquiring arms, ammunition

and various types of military hardware from a number of countries like China, France, West Germany, U.K. and Sweden.

**Indo-Japanese agreement in
Science and Technology**

2560. SHRI SOMNATH RATH : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Indo-Japanese agreement is likely to be signed in the field of science and technology;

(b) whether any discussion in this regard has been concluded with Japan; and

(c) if so, the outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) to (c). An Agreement on Science and Technology Co-operation was signed in Tokyo on November 29, 1985. Follow up actions on the implementation of the Agreement will be discussed between the two sides at the first meeting of the Joint Committee to be set up under this Agreement. The dates for this meeting are yet to be finalised.

**Postponement of elections of Delhi
Cantonment Board**

2561. SHRI CHINTA MOHAN : Will the Minister of DEFENCE be pleased to state :

(a) whether the members of Military units stationed in Delhi Cantonment are registered as voters in the ward in which their units are located or in the respective wards in which the individual voters reside or at both the places;

(b) the number of voters in each ward who have been registered at both the places;

(c) whether one of the two principles mentioned above and followed by Government is consistent with the provisions defining 'resident' and 'voter' contained in the

Cantonment Act, 1924 applied to each ward; and

(d) if not, whether Government will postpone the ensuing elections to the Delhi Cantonment Board in view of the elections otherwise being illegal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) The Electoral Rolls of voters in the Cantonment Boards are prepared in accordance with Rule 7 of the Cantonment Electoral Rules, 1945 framed under the Cantonments Act, 1924. Where members of the armed forces and other defence personnel reside in the unit lines, their names get registered in the lists received from the officers Commanding the Units. Where they are not residing in unit lines but in other areas which fall within individual wards, they are registered as voters at the place of their residence and in the units to which they belong.

(b) On the preliminary rolls published by the Board on the 1st of July, 1985, only 4 objections were preferred relating to the entries in the Rolls being duplicate. 2 objections relate to Ward No. II and the remaining 2 pertain to Ward No. VII.

(c) and (d). There is no inconsistency. The question of postponement of elections to the Delhi Cantonment Board for this reason, therefore, does not arise.

Extinction of floricious bird

2562. SHRIMATI D. K. BHANDARI : Will the PRIME MINISTER be pleased to state :

(a) whether the migratory bird Floricious which used to visit Rajasthan in large numbers is on the verge of extinction; and

(b) if so, reasons thereof and corrective steps taken/proposed ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) The Florican is not on the verge of extinction but its numbers have greatly decreased.